[ 31 July, 2024 ]

to 30 years of age. The failure of our examination and admission system is starkly evident. 1,123 children under 18 ended their lives due to exam failure in 2022, while 1,445 young adults took their lives over unemployment. The recent figures highlight the brutal competition students endure. This year, over 23 lakh candidates appeared for NEET (UG), but only 1.8 lakh MBBS seats were available. Similarly, 12.3 lakh students appeared for JEE-Mains, vying for a mere 39,767 seats. The disparity is crushing. Sir, students' worth is wrongly tied to exam results. The intense media hype, societal shame, lack of adequate academic counselling and unemployment are pushing them to the edge. The future of lakhs of students, who prepared for NEET, UGC-NET, CSIR NET and NEET PG this year, hangs in the balance. The state of education in our country has reached a critical stage. Each student suicide is a national tragedy starkly reflecting the Government's failure to support its youth. Therefore, the Government must urgently undertake concrete measures to reform the country's education and examination system.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Mausam Noor: Prof. Manoj Kumar Jha (Bihar), Shri A. A. Rahim (Kerala), Shri Mohammed Nadimul Haque (West Bengal), Shri Sanjeev Arora (Punjab), Shri Saket Gokhale (West Bengal), Dr. V. Sivadasan (Kerala), , Shri Haris Beeran (Kerala), Dr. John Brittas (Kerala), Shrimati Priyanka Chaturvedi (Maharashtra), Ms. Dola Sen (West Bengal), Shri Sagarika Ghose (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shrimati Sagarika Ghose (West Bengal), Ms. Sushmita Dev (West Bengal), Shri Niranjan Bishi (Odisha), Shrimati Phulo Devi Netam (Chhattisgarh), Shri R. Girirajan (Tamil Nadu), Shri Imran Pratapgarhi (Maharashtra), Shri P. Wilson (Tamil Nadu), Shri Jawhar Sircar (West Bengal), Shrimati Sulata Deo (Odisha), Dr. Fauzia Khan (Maharashtra), Shri Ajit Kumar Bhuyan (Assam), Shrimati Mahua Maji (Jharkhand), Dr. Sasmit Patra (Odisha), Shri Sant Balbir Singh (Punjab) and Dr. Kanimozhi NVN Somu (Tamil Nadu).

Now, Shri Chunnilal Garasiya; demand to elevate Udaipur Passport Seva Kendra to Regional Passport Office status.

## Demand to elevate Udaipur Passport Seva Kendra to Regional Passport Office status

श्री चुन्नीलाल गरासिया (राजस्थान): माननीय उपसभापति महोदय, राजस्थान का उदयपुर संभाग एक जनजातीय बाहुल्य संभाग है। भारत सरकार के शैड्यूल V में टीएसपी क्षेत्र घोषित है। यहां के रहवासियों को पासपोर्ट बनाने की सुविधा आसानी से उपलब्ध हो सके, इसके लिए वर्ष 2017 में यहां पासपोर्ट सेवा केंद्र खोला गया था। तब तत्कालीन विदेश मंत्री स्वर्गीय आदरणीय सुषमा स्वराज जी ने जनता को भरोसा दिया था कि पांच वर्ष बाद उदयपुर पासपोर्ट सेवा केंद्र को क्षेत्रीय पासपोर्ट कार्यालय में अपग्रेड कर दिया जाएगा, लेकिन आज लगभग 7 वर्ष बाद भी इसे अपग्रेड नहीं किया गया। वर्तमान में उदयपुर सेवा केंद्र पर प्रतिदिन लगभग 300 से 350 पासपोर्ट आवेदन प्रोसेस हो रहे हैं। इसी तरह प्रति वर्ष लगभग 50 से 60 हज़ार आवेदन प्रोसेस हो रहे हैं।

अतः मैं आपके माध्यम से भारत सरकार से माँग करता हूँ कि उदयपुर पासपोर्ट सेवा केन्द्र को क्षेत्रीय पासपोर्ट कार्यालय में परिवर्तन करवाने का श्रम कराएँ, जिससे उदयपुर संभाग के इस जनजाति बाहुल्य वाले डूंगरपुर, बांसवाड़ा, प्रतापगढ़, चित्तौड़गढ़, भीलवाड़ा, राजसमंद, पाली और सिरोही जिले के निवासियों को लाभ मिल सके। धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Chunnilal Garasiya: Shri Kesridevsinh Jhala (Gujarat), Dr. Sasmit Patra (Odisha) and Shri Devendra Pratap Singh (Chhattisgarh).

धन्यवाद, माननीय चुन्नीलाल जी। Now, Dr. K. Laxman; 'Concern over the financial crisis of the All India Fair Price Shop dealers'.

## Concern over the financial crisis of the All India Fair Price Shop dealers

DR. K. LAXMAN (Uttar Pradesh): Sir, this is an issue related to fair price shop dealers throughout the country, wherein lakhs of people are relied on it. So, the PDS and supply of essential commodities through fair price shops is the only time-tested network to arrest the spiralling open market prices and ensure relief to consumers. The financial viability of operating these fair price shops is a concern of nearly 5.50 lakh fair price shop dealers. Many fair price shop dealers suffer from inadequate infrastructure, including poor storage facilities, which leads to spoilage and wastage of stocks. And, also they are being put to loss because of this weight loss during transportation. To ensure viability of this fair price shop dealers, I suggest that the Bharat Brand commodity supplied by the Government of India may be directly supplied to these ration shops, wherein 81 crore people, who are getting free ration by virtue of Modi*ji*'s decision, these 81 crore people are being benefited. So, even instead of supplying these commodities through plastic bags, let it be ensured to be supplied through jute bags so that these FPS dealers can even sell through jute bags. And, during COVID-19, we have witnessed how migrant labourers have suffered for want of ration. So, our Prime Minister Modiji has introduced this 'One Nation, one Ration'. Now, lakhs of migrant labourers are being benefited. They are getting ration